

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-79/14/ND/2017

In the matter of :

Anand Buttons Ltd

....PETITIONER

**SECTION :**

**Under Section 14 (1)**

**Order delivered on 18.1.2018**

**Coram :**

**R. VARADHARAJAN,  
Hon'ble Member (Judicial)**

**For the Petitioner** : Mr. Prabhakar Kumar, PCS

**For the Respondent/Cor. Debtor** :

**For the Intervener** :

**ORDER**

Learned Company Secretary on behalf of the petitioner is present. In compliance with the directions dated 20.12.2017 passed by this Tribunal, it is represented by the Ld. Company Secretary that an Affidavit of compliance along with documents as directed to be filed vide the said order has been filed on 17.1.2018 vide diary No.481. However, the record of this Tribunal does not contain the said affidavit of compliance along with documents and in the circumstances, the Bench Officer is directed to check for the same with the Registry and up-date the record of this Tribunal and call this matter on 07.2.2018.

List on 07.2.2018.

*- Sd/-*

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**

Surjit

18.1.2018